

NOTIFICATION

New Delhi, the 19th September, 2019

S.O. 3391(E).—In exercise of the powers conferred by section 11 of the National Investigation Act, 2008 (34 of 2008), the Central Government in supersession of the notifications of the Government of India, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), *vide* No. S.O. 787(E) dated 26th April, 2011, S.O. 3537(E) dated the 20th July, 2018 and S.O. 5394(E) dated the 25th October, 2018, except as respects things done or omitted to be done before such supersession, the Central Government in consultation with the Hon'ble Chief Justice of the Rajasthan High Court, hereby designates the Court of Special Judge, CBI No. 1, Jaipur as the Special Court for the purpose of the said sub-section (1) of section 11 of the said Act for the trial of Scheduled Offences investigated by the National Investigation Agency.

The jurisdiction of the Special Court mentioned above shall extend throughout the State of Rajasthan.

[F. No. 11011/06/2019/NIA (Part-I)]

PIYUSH GOYAL, Jt. Secy.

अधिसूचना

नई दिल्ली, 19 सितम्बर, 2019

का.आ. 3391(अ).—राष्ट्रीय अन्वेषण अधिनियम, 2008 (2008 का 34) की धारा 11 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केंद्रीय सरकार भारत के राजपत्र, असाधारण, भाग II, खण्ड 3, उप-खण्ड (ii) में का.आ. 787(अ), दिनांक 26 अप्रैल, 2011, का.आ. 3537(अ), दिनांक 20 जुलाई, 2018 और का.आ. 5394(अ), दिनांक 25 अक्टूबर, 2018 के तहत प्रकाशित अधिसूचनाओं के अधिक्रमण में, सिवाय उन कार्यों के, जिन्हें ऐसे अधिक्रमण के पूर्व सम्पादित कर लिया गया था अथवा करने से लोप कर दिया गया था, केंद्रीय सरकार राजस्थान उच्च न्यायालय के माननीय मुख्य न्यायमूर्ति के परामर्श से, एतद्वारा विशेष न्यायाधीश, सी. बी. आई. न. 1, जयपुर के सम्बन्धी न्यायालय को राष्ट्रीय अन्वेषण अभिकरण द्वारा अन्वेषण किए जाने वाले अनुसूचित अपराधों के विचारण के लिए उक्त अधिनियम की धारा 11 की उक्त उप-धारा (1) के उद्देश्य हेतु विशेष न्यायालय के रूप में नामोद्घिष्ट करती है।

ऊपर उल्लिखित विशेष न्यायालय का क्षेत्राधिकार पूरे राजस्थान राज्य में होगा।

[फा. सं. 11011/06/2019/एनआईए (पार्ट-I)]

पियूष गोयल, संयुक्त सचिव

RAJASTHAN HIGH COURT, JODHPUR

No. General/II/22/2012/1448

Dated: 17/10/2019

Copy forwarded to the following for information and necessary action:-

1. All Registrars, Rajasthan High Court, Jodhpur/ Bench Jaipur.
2. Special Judge, CBI No.1, Jaipur
3. A.O.J. Statistics/ computer cell (with a direction to upload the same on High Court website.


17.10.19
REGISTRAR (RULES)